	Annexure-4 Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
							As On	31.01.2024						
													(Amount in ₹	
SI. No.	Name of Creditor	Date of	f claim received Amount claimed	Amount of claim	Nature	f claim Provisiona Amount covered	Whether	% of voting	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks	
		receipt		Provisionaly admitted	of claim	by guarantee	related party?	share in CoC						
	Tata Capital Financial				Unsecure d								Coverd by Personal Guarantee of	
	1 Services Limited	14.11.2023	27,25,02,709	27,25,02,709	u	27,25,02,709	No	14.62%					Promoters	

Disclaimer - Books of accounts of corporate debtor is not available after March 2021 and books writing for the period from 1st April 2021 to 31st October 2023 is in progress hence the provisional amount claim is subject to change once the updated books of accounts available to resolution professional.